

LIR No. 3186/16  
Mahipal vs. M/s Welcome Transport Co.

22.06.2020

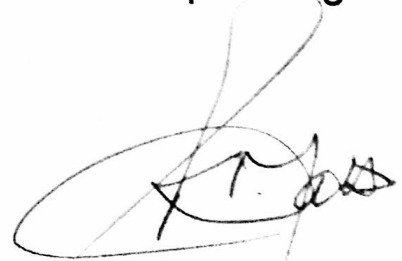
Present: Sh. S.B. Shally, AR for the workman.  
Sh. Love Kumar Sharma, AR for the management.

The matter is fixed for hearing final arguments through video conference for today as the notices to the ARs of the parties were issued through whatsapp.

But the Ld. AR for the workman has submitted that his file is lying in the almirah of Bar Room No.1 of Tis Hazari Courts and he is unable to bring the file and requested to adjourn the matter in the month of August.

On the request made by the Ld. AR of the workman, matter stands adjourned for hearing final arguments on 06.08.2020.

Ahlmad is directed to send the copy of this order to the concerned officials of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
22.06.2020

LIR No. 3186/16

Mahipal vs. M/s Welcome Transport Co.

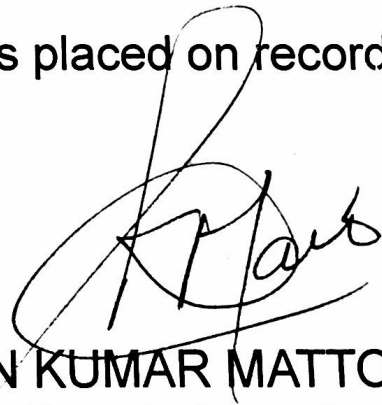
20.06.2020

Present: None for the parties.

The matter is already fixed for 22.06.2020 for hearing final arguments. Notices to the ARs of the parties are ordered to be issued through whatsapp for hearing final arguments through video conference for 22.06.2020 for 2 p.m.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADDC for uploading on the official website of the District Court.

The hard copy of this order is placed on record.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
20.06.2020

LIR No. 3858/16

Munna Shah vs. M/s Big Bazar Platoon Security Pvt. LTd.

22.06.2020

Present: None for the parties.

The matter is fixed for hearing final arguments.

But today, no one has appeared on behalf of any of the parties in view of spreading of pandemic Covid 19.

Since, mobile phone numbers of the ARs of both parties are not available on record. So, the matter is ordered to be listed on the en-bloc date on 21.07.2020 for the same purpose.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
22.06.2020

LIR No. 1888/17

Ram Avtar vs. M/s Shri Krishna Rolling

22.06.2020

Present: None for the parties.

The matter is fixed for hearing final arguments.

But today, no one has appeared on behalf of any of the parties in view of spreading of pandemic Covid 19.

Since, mobile phone numbers of the ARs of both parties are not available record. So, the matter is ordered to be listed on the en-bloc date on 21.07.2020 for the same purpose.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADDC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
22.06.2020

LID No. 496/19

Vikas Arora vs. M/s Venkateshwara Distributors Pvt. Ltd.

22.06.2020

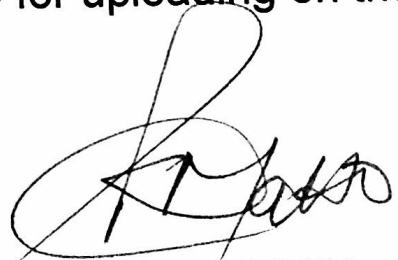
Present: None for the parties.

The matter is fixed for filing rejoinder and for framing of issues.

But today, no one has appeared on behalf of any of the parties in view of spreading of pandemic Covid 19.

The matter is ordered to be listed on the en-bloc date on 21.07.2020 for the same purpose.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
22.06.2020

LIR No. 8711/16

Dharam Dev Yadav vs. M/s Daivies Expo.

22.06.2020

Present: None for the parties.

The matter is fixed for framing of issues.

But today, no one has appeared on behalf of any of the parties in view of spreading of pandemic Covid 19.

Since, mobile phone numbers of the ARs of both parties are not available on record. So, the matter is ordered to be listed on the en-bloc date on 21.07.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)  
Presiding Officer Labour Court-IX  
Rouse Avenue Courts/New Delhi  
22.06.2020